

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**

*Dated Guwahati the 2<sup>nd</sup> March, 2012*

NO.HC.VII-40/2012/ 1542 /A. In partial modification of this Registry's Notification NO. HC.VII-40/2012/1496/A dated 01.03.2012, Shri Alokeswar Bhattacharyya will continue as District and Sessions Judge, Dhubri until further orders.

NO.HC.VII-40/2012/ 1543 /A. In partial modification of this Registry's Notification NO. HC.VII-40/2012/1499/A dated 01.03.2012, Shri Mahmud Ahmed, Additional District and Sessions Judge, Jorhat is transferred and posted as District and Sessions Judge, Goalpara, vice Shri Hitesh Kumar Sarma transferred.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

NO.HC.VII-40/2012/ 1544 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service as the Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such powers within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

| <b>Sl.No.</b> | <b>Name of the Officers</b> | <b>Sessions Division</b> | <b>Head-quarters</b> |
|---------------|-----------------------------|--------------------------|----------------------|
| 1.            | Shri Mahmud Ahmed           | Goalpara                 | Goalpara             |

By order,  
Sd/-R. Phukan,  
**REGISTRAR (ADMN.)**

Memo No. HC.VII-40/2012/ 1545 - 1569 /A.

Dated 02.03.2012